Central Administrative Tribunal Principal Bench

CP-66/2017 in OA-2926/2015

New Delhi, this the 04th day of May, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Sh. Uday Kumar Varma, Member (A)

Vipul Tomar, age- 28 years, S/o Sh. Harbir Singh, R/o-VPO Mahavatpur Baoli, Distt-Baghpat, Uttar Pradesh, Pin-250621.

Petitioner

(through Sh. Sachin Chauhan)

Versus

- Sh. A.K. Mital, Chairman, Ministry of Railway, Railway Board, Rail Bhawan, 1 Rafi Road New Delhi-110001.
- Sh. A.K. Bhattacharyya Chairman, SSC, Block No-12, CGO Complex, Lodhi Road, New Delhi-3.
- 3. Sh. Vilas S. Borde,
 Regional Director (NR),
 Govt. of India,
 Department of Personnel and Training,
 Staff Selection Commission,
 Block No. 12, CGO Complex,
 Lodhi Road, New Delhii-3.
- Sh. Satish Jha, The Secretary, Department of Revenue, Ministry of Finance, Govt. of India, North Block, New Delhi-1
- 5. Sh. Shiv Lal, Sr. Audit Officer, Audit Officer Const-I, Northern Railway, Kashmere Gate,

Delhi-110006. ... Contemnors

(through Sh. Gyanendra Singh)

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents, Sh. Gyanendra Singh states that the order of the Tribunal has been complied with to which learned counsel for the petitioner, Sh. Sachin Chauhan happily agrees.

2. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma) Member (A) (Jasmine Ahmed) Member (J)

/ns/